

The High Level Committee had carefully examined and recorded the details of the criteria and reasons for considering the processes as involving high technology.

(c) There is no such proposal at present.

(d) Expansion proposals, as and when received, are examined keeping in view location, basic stage production if the application is from FERA companies, current status of proposed item covering demand, approved capacity, production, imports etc. and the parameters set out by the New Drug policy.

Out of the four drugs mentioned in reply to part (b) above, re-endorsement of capacities has been allowed in respect of Vitamin-E and Ibuprofen as per the April 1982 REC policy.

**Criteria Followed by ONG : for Assessing and Awarding Global Tenders**

4511. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Oil and Natural Gas Commission does not follow any laid down criteria for assessing and awarding Global Tenders ;

(b) whether it is fact that assessment has differed on various criteria from tender to tender ; and

(c) whether it is a fact that the officers of the Offshore and Exploration Division who make the, maximum purchases in foreign exchange are in the same Department handling same jobs for an extremely long length of time though their qualifications have no technical aspect ?

**THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR):** (a) to (c) Information is being collected and will be laid on the table of the Sabha.

**Use of A.I.R. and Doordarshan by political parties during election campaign**

4512. PROF. MADHU DANDAVATE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal that, with a view to relegating some of the expenses of elections of candidates to the State, media like AIR and Doordarshan should be allowed to be used on a wider scale by political parties during the election campaign as in U.K. ; and

(b) if so, what is the response of Government to this proposal ?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :**

(a) No, Sir. In fact, there is already an approved scheme of election broadcasts over AIR/Doordarshan, in terms of which time facilities for broadcasts over AIR/Doordarshan are given free to the representatives of political parties recognised by the Election Commission as the 'National' Parties and 'State' parties when the General Elections to the Lok Sabha and the State Assemblies are held.

(b) Does not arise.

**Electricity to M.P. Villages**

4513. KUMARI PUSHPA DEVI SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether target had been set for providing electricity to 52% of villages in Madhya Pradesh during the current financial year ;

(b) if so, the district wise progress made so far in achieving the target under